

**IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH**

COURT – IV

9.

C.P. (IB)/912(MB)2022

CORAM:

SHRI PRABHAT KUMAR
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **02.03.2023**

NAME OF THE PARTIES:

Hdfc Bank Limited

Vs

Eurolife Healthcare Private Limited

SECTION: 7 OF THE INSOLVENCY AND BANKRUPTCY CODE, 2016

ORDER

The Court is convened through Video Conference.

1. Mr. Saurabh Nikalje i/b Vidhii Partners, Ld. Counsel for the Financial Creditor present. Mr. Rohit Gupta a/w Mr. Aman Kacheria, Ms. Tanishka Desai i/b Vashi and Vashi, Ld. Counsel for the Corporate Debtor present.
2. List this matter for hearing on **29.03.2023**.

Sd/-

PRABHAT KUMAR
Member (Technical)

Sd/-

KISHORE VEMULAPALLI
Member (Judicial)